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Tripura

Uttarakhand

Uttar Pradesh

Kanpur Nagar, Gorakhpur, Bijnor, Jonpur,  
Azamgarh, Firozabad, Pilibhit, Sitapur,  
Ballia, Baghpat, Shahajampur

West Bengal

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**Terrorist attack after formation of NIA**

‡2559. SHRI RAM JETHMALANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the National Investigation Agency (NIA) was set up in the aftermath of Mumbai terror attack in 2009;

(b) if so, the facts thereof and whether many terrorist attacks have taken place in the country after the formation of this agency till February, 2013;

(c) if so, the date of attacks along with their respective place of occurrence; and

(d) the action taken by the National Investigation Agency in connection with the above said terrorist incidents and the extent to which it has been successful?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH) : (a) to (d) Yes Sir. The National Investigation Agency was set up in the year 2009, in the aftermath of Mumbai terror attacks on 26.1.2008.

The details of terrorist attacks after the formation of NIA Act and their status of investigation till date is given in the statement.

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‡ Original notice of the question was received in Hindi.

**Statement**

*Details of terrorist attacks after the formation of NIA Act and their status of investigation till date*

SI. No	Terrorist attack cases	Place of occurrence	Date of occurrence	Investigating agency in NIA/or Not	Status of Investigation by NIA
1	2	3	4	5	6
1.	Killing of Rulda Singh, then President, Rashtriya Sikh Sangat outside his residence at Patiala.	Punjab	28th July, 2009	No	
2.	Blast at Margao	Goa	16th October, 2009	NIA	Charge sheet has been filed against four accused and further supplementary charge sheet has also been filed against two accused and trial is under progress.
3.	Blast in German Bakery	Pune	13th February, 2010	No	
4.	Blast at Chinna-swamy Stadium	Bangalore	17th April, 2010	No	
5.	Shootout and blast at Jama Masjid	Delhi	19th September, 2010	No	

1	2	3	4	5	6
6.	Sheetla Ghat blast	Varanasi	7th December, 2010	No	
7.	Blast near Delhi High Court	Delhi	25th May, 2011	NIA	The case is under investi - gation by NIA.
8.	Triple explosions in Mumbai	Maha- rastra	13th July, 2011	No	
9.	Blast near Delhi High Court	Delhi	7th September, 2011	NIA	Charge sheet has been filed against five accused and trial is under progress by NIA.
10.	Blast in a car of Embassy of Israel	Delhi	13th February, 2012	No	
11.	Serial blast in Pune	Maha- rashtra	1st August, 2012	No	
12.	Twin blasts in Dilsukhnagar	Hyde- rabad	21st February, 2013	NIA	The case is under investi - gation by NIA.

#### Cautioning States against granting remission of life sentence

2560. SHRI BALWINDER SINGH BHUNDER: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Ministry has issued advisory to States cautioning them against granting remission of life sentence in wholesale manner;

(b) if so, the details of these advisories;

(c) what is the position of law in this regard; and